

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CONMT.PET.(C) No. 417/2015 In SLP(C) No. 4281/2013

O.P. DALMIA AND ANR.

Petitioner(s)

VERSUS

MANOJ KUMAR DALMIA
(With office report)
WITH
SLP(C) No. 21404/2015
(With Interim Relief and Office Report)

Respondent(s)

Date: 18/01/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mrs. Priya Puri,Adv.

S. Pilania, Adv.
Mr. R. C. Gubrele,Adv.

For Respondent(s)

S. Pilania, Adv.
Mr. R. C. Gubrele,Adv.

Mrs. Priya Puri,Adv.

UPON hearing the counsel the Court made the following
O R D E R

CONMT.PET.(C) No. 417/2015 in SLP(C) No. 4281/2013:-

List the Contempt Petition tomorrow i.e., 19th January, 2016.

SLP(C) No. 21404/2015:-

Learned counsel for the petitioner seeks permission to
withdraw the Special Leave Petition.

The Special Leave Petition is dismissed as withdrawn.

Signature Not Verified

Digitally signed by
Sanjay Kumar

(VISHAL ANAND)

(SNEH LATA SHARMA)

Date: 2016.01.19
17:04:52 EASST
Reason:

COURT MASTER

COURT MASTER